

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 5TH DAY OF NOVEMBER, 2001

Civil Contempt Application No.118 of 2000

In

Original Application No. 1290 of 1999

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.C.S.CHADHA, MEMBER(A)

Rajendra Rajendra Prasad shukla  
S/o late Shiv Shanker Lal Shukla  
R/o retd. Station Master Belatal  
Post Office Jaitpur  
District Mahoba, Vill. Char, P.O.  
Ainchwara, tehsil karvi District  
Chitrakoot.

... Applicant

versus

1. Shri Prabhash Kumar(Pay master)  
Senior Divisional Personal Officer  
Central Railway, Jhansi.
2. Shri Sanjay Mohanti,  
Senior Divisional Operating  
Manager, Central Railway,  
Jhansi.

... Opp. Party

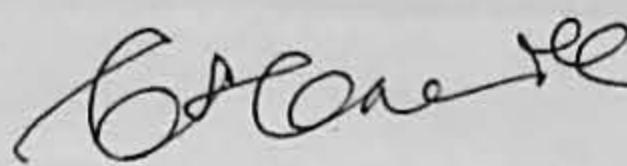
O R D E R

JUSTICE R.R.K.TRIVEDI,V.C.

By this application u/s 17 of A.T.Act 1985 applicant has prayed for punishing the respondents for committing contempt of this Tribunal by <sup>u</sup>disobeying order dated 12.9.2000(Annexure A-11). Shri Prashant Mathur has submitted that the order of this Tribunal has already been complied with. He has filed the copy of the order dated 28.9.2000(Annexure 1 to the CA). In para 9 of the CA it has also been submitted that the applicant has already filed OA challenging the order passed in pursuance of the order of this Tribunal. The OA number is 1354/2000 Rajendra Prasad Shukla Vs.Union of India and Others. In the circumstances, nothing is

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left to be decided. No contempt is made out. The contempt application is dismissed. Notices are discharged. No order as to costs.

   
(C.S.CHADHA) (R.R.K.TRIVEDI)  
MEMBER(A) VICE CHAIRMAN

Dated: 05.11.2001

Uv/